

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(25)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 02.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : IA/202/2018
PETITION NUMBER : TCP/165/2016
NAME OF THE PETITIONER(S) : Dr. S. Dharani & 2 others
NAME OF THE RESPONDENT(S) : M/s Dharani Textiles Private Limited & 5 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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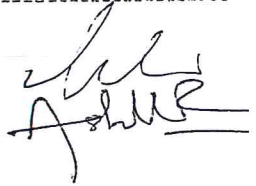
REPRESENTATION BY WHOM

① CIBI VISHNU

COUNSEL FOR Rep/Resh

2. R. VIDHYASANKAR
R. ASHOK KUMAR }

Counsel For Applicant/Petitioners



ORDER

Counsels for both the parties present. The matter may be
put up along with TCP/165/2016 on **23.07.2017 at 10.30 A.M.**

MS

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)